

Date

Office Notes

Orders of the Tribunal

Registry

4-5-05

list for order
anti-trust

Registry

4/7/05.

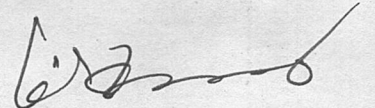
Hon. Mr. K.B.S. Rajan, J.M

None for the applicant. Sri
S.C. Misra for respondents.

MA No. 1750/04 is an application
for restoration of the earlier order
dated 4/2/04 by which the case
was dismissed in default.

This MA has been filed beyond
the permitted time and is
accompanied with an application
for condonation of delay.

Even today, no one is
present on behalf of the
applicant. Hence, MA is
dismissed for non-prosecution.


J.M.

